

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:3380  
ANSWERED ON:13.03.2003  
ONGC AGREEMENT WITH IOCL FOR CRUDE OIL  
PRAKASH V. PATIL

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether ONGC have signed an agreement with IOCL regarding supply of crude oil; and
- (b) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

(a) & (b): Oil & Natural Gas Corporation Ltd.(ONGC) and Indian Oil Corporation Ltd.(IOC) have indeed signed a Memorandum of Understanding (MOU) for sale of crude oil by ONGC to the latter and its subsidiary companies namely, Chennai Petrochemicals Ltd.(CPCL) and Bongaigaon Refinery and Petrochemicals Ltd.(BRPL). The MOU is for the period 1st April, 2002 to 31st March 2004.